NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New) CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

Name of the Company:

Nareshkumar Mangeram Mittal

Bllue Orange Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

SIGNATURE REPRESENTATION **DESIGNATION** S.NO. NAME (CAPITAL LETTERS)

1. PAVAN S. GODIANACA ADVOCATE PROPOSED Mulleural

No. 5

2. DHEREN R. DAVE

PUS

Petimoner

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent No.5. None present for other Respondents.

Both sides counsel represented that connected matter is pending in appeal before Hon'ble High Court of Gujarat.

List the matter on 05.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 06th day of November, 2017.